

## RAJYA SABHA

### List of Questions for WRITTEN ANSWERS

*to be asked at a sitting of the Rajya Sabha to be held on  
Thursday, March 19, 2020/Phalgun 29, 1941 (Saka)*

(Ministries: Prime Minister; Atomic Energy; Communications; Development of North Eastern Region; Electronics and Information Technology; External Affairs; Human Resource Development; Law and Justice; Personnel, Public Grievances and Pensions; Planning; Space; Statistics and Programme Implementation; Textiles; Tribal Affairs; Women and Child Development)

Total number of questions — 160

#### Dependence on imported Uranium fuel

2881. DR. AMAR PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) the present dependence on imported Uranium fuel for use in civil reactors, the details thereof;

(b) the present production of Uranium fuel domestically, the details thereof;

(c) the targeted timeline for the introduction of commercial Thorium based reactors and steps taken towards this target; and

(d) the details thereof?

#### Jobs in telecom sector

2882. SHRI S. MUTHUKARUPPAN:  
SHRI A.  
MOHAMMEDJAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that India's telecom sector will create upto 3,00,000 jobs in the next 18 months;

(b) if so, the details thereof;

(c) whether it is also a fact that the telecom sector has already created over 1,00,000 jobs since the introduction of the National Digital Communications Policy, 2018; and

(d) if so, the details thereof?

#### Mobile services in villages of Andhra Pradesh

2883. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that out of 16,158 villages in Andhra Pradesh, mobile services are provided only in 14,000 villages;

(b) if so, by when the mobile services in other villages are going to be provided;

(c) whether it is a fact that not even a single village has WiFi facility under BharatNet; and

(d) if so, the reasons therefor and by when the Ministry is going to install WiFi facilities in all villages?

**Conditions of buildings of Post Offices**

2884. SHRI A. MOHAMMEDJAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that many Post Offices which are providing all services are working in shaky, old and dilapidated buildings in the country;

(b) whether Government has taken any steps to assess the conditions of the buildings where Post Offices are functioning in the country;

(c) whether it is also a fact that many Post Offices were closed due to poor and pathetic condition of the buildings in which they were working; and

(d) whether the closed Post Offices were later on reopened on public demand without carrying out repairs or renovating the buildings?

**Poor internet facility in remote villages of Madhya Pradesh**

2885. SHRI RAJMANI PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is no internet facility in remote villages of Madhya Pradesh and if so, the details thereof and the reasons therefor along with the reaction of Government thereto;

(b) whether internet/broadband speed is very slow in remote areas where internet/broadband facility is available;

(c) if so, the details thereof and the reasons therefor; and

(d) the efforts made by Government to overcome this problem?

**Postal Department ATMs in the country**

2886. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has set up ATMs across the country for the account holders who are having savings bank accounts in the Post Offices across the country;

(b) if so, the details thereof;

(c) whether Government has any proposal to tie up the Postal ATMs with the existing ATM infrastructure of various banks across the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**Increase in bandwidth in the capital of India**

2887. SHRI K.J. ALPHONS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government is aware that internet speed in the capital of India is well below the bandwidth available in most capitals of the world; and

(b) if so, what action is being taken by Government to increase the bandwidth?

**Digital Communications Commission**

2888. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Digital Communications Commission has failed to reach any decision on relief for the telecom sector that is reeling under pressure to pay their Adjusted Gross Revenue related dues;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has made it clear that providing staggered payment option will depend on amount of dues cleared; and

(d) if so, the details thereof?

**Adjustment of GST credit in AGR dues**

2889. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the telecom service providers have sought help on priority basis after the Supreme Court's judgement;

(b) if so, the details thereof;

(c) whether it is also a fact that they have sought adjustment of GST credit in AGR dues and doing away with bank guarantees; and

(d) if so, the views of Government in this regard?

**Proposed plan of debt restructuring of BSNL and MTNL**

2890. SHRI K.C. RAMAMURTHY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that VRS scheme

in BSNL and MTNL closed in the first week of December, 2019;

(b) if so, the response thereto;

(c) how many have opted for VRS, details of outgo on this count and what alternative arrangements the Ministry is making to run BSNL and MTNL;

(d) to what extent the VRS, administrative allotment of spectrum for 4G services would help revival of the above companies; and

(e) the details of debt restructuring plan that the Ministry proposed for both the companies?

**Coercive action against telecom firms**

2891. SHRI SUSHIL KUMAR GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Ministry has decided not to take coercive action against telecom firms to immediately recover dues;

(b) if so, what are the details in this regard; and

(c) what is the amount due against each telecom firm?

**Decline in earnings of Postal Department**

†2892. SHRI LAL SINH VADODIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Postal Department is witnessing a significant decline in earnings;

(b) if so, whether Government proposes to take any step to increase the earnings of the Postal Department; and

†Original notice of the question received in Hindi.

(c) if so, the details thereof and if not, the reasons therefor?

#### **Facilities for operating 5G network**

2893. DR. AMEE YAJNIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has provided proper basic facilities for operating 5G network in view of the recent claims made by the mobile service operators;

(b) if so, the details thereof and the details of the basic infrastructure provided in Delhi, Rajasthan and Haryana;

(c) whether Government has any proposal to extend this facility to the companies operated by it; and

(d) if so, the details thereof and if not, the reasons therefor?

#### **Landline customers in Chhattisgarh**

†2894. SHRI RAM VICHAR NETAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the area-wise number of mobile and landline consumers of Bharat Sanchar Nigam Limited (BSNL) in Chhattisgarh;

(b) the steps taken/being taken by Government to strengthen BSNL network in the said region/area;

(c) the steps taken by Government to increase BSNL Broadband speed in the said region/ area;

(d) whether BSNL landline is in working condition in those areas where it is allegedly of no use, if so, the details thereof; and

(e) the number of villages covered and remaining to be covered under BharatNet Project in the State of Chhattisgarh?

#### **Restoration of investors confidence**

2895. SHRI D. KUPENDRA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Adjusted Gross Revenue (AGR) cases on telecom companies have hit these companies severely and sent any wrong signals and global investments in this sector would be affected;

(b) if so, the details thereof;

(c) whether Government has taken steps to soften the verdict's impact and to restore investors confidence; and

(d) if so, the details thereof?

#### **BharatNet Scheme and WiFi hotspots**

2896. KUMARI SELJA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the progress of the BharatNet Scheme, State/UT- wise details with district-wise details of Haryana;

(b) the amount of funds allocated and utilised for the same, State/UT- wise details; and

(c) the details of the 25,000 public WiFi hotspots set up by Government, State/UT- wise details and district-wise details of Haryana?

#### **Internet shutdowns in the country**

2897. SHRI SYED NASIR HUSSAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the number of internet shutdowns in the country have increased during the last few years;

(b) if so, the State-wise details of the

---

†Original notice of the question received in Hindi.

number of internet shutdowns in the country in the last five years including the current year;

(c) whether Government proposes a legislation in order to limit the powers of the State with regard to scrapping of internet services under the garb of section 144 of IPC; and

(d) if so, the details thereof and if not, the reasons therefor?

#### **Increase in digital infrastructure**

2898. DR. ASHOK BAJPAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government is aware that digitalization is progressing in the country at a fast pace;

(b) if so, whether Government also has a plan to increase digital infrastructure at same pace and speed;

(c) if so, the details of plan for the next two years; and

(d) if not, the reasons therefor?

#### **Revival plan for BSNL made by IIM, Ahmedabad**

2899. SHRI K.K. RAGESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of the revival plan for BSNL made by IIM Ahmedabad;

(b) whether the recognized Employees' Unions have been consulted on the revival plans for BSNL;

(c) if so, the details of the aforesaid consultations made; and

(d) the details of the steps being taken by the centre as revival plan for BSNL?

#### **Pending AGR dues to DoT**

2900. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telecom companies are facing a gigantic task of paying ₹ 1.48 lakh crore worth of pending AGR (Adjusted Gross Revenue) dues to the Department of Telecom (DoT) and have requested for Government's help;

(b) if so, the details thereof and Government's response thereto; and

(c) what are the reasons for the telecom companies not being able to pay the AGR despite Government reducing AGR from 15 per cent to 8 per cent and the details thereof?

#### **Monopoly in telecom sector**

2901. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government is aware that day by day the number of telecom service provider companies is coming down giving scope for monopoly in telecom services sector;

(b) if so, the details thereof; and

(c) whether Government has analysed the situation and consider bringing a policy to attract more investors into this sector?

#### **Discontinuation of WiNax facilities by BSNL**

2902. SHRI A. K. SELVARAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Bharat

Sanchar Nigam Limited has discontinued WiNax facilities to its customers;

(b) if so, the reasons therefor;

(c) whether it is a fact that such discontinuation of services one after the another by BSNL made this PSU less attractive and led to current situation being faced by it; and

(d) if so, the steps proposed to keep BSNL still a preferred source of communications for the people?

#### **Indian Telegraph Act**

2903. SHRI PARTAP SINGH BAJWA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Ministry collects data on the invoking of the Indian Telegraph Act by all Ministries of Government and if so, the details thereof; and

(b) whether the Ministry is informed by other Ministries when the Act is involved and if so, the details thereof?

#### **Pending proposal from North Eastern Region**

2904. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) present status of projects which are under process in North Eastern Region especially in Assam;

(b) details of total number of Detailed Project Report (DPR) received by Government on various Projects from State Governments of North Eastern Region particularly from Assam for last three years and till date;

(c) by when these DPRs will get final

approval and sanction order for implementation as well as reasons for delay in sanctioning these DPRs; and

(d) criterion fixed by Government towards sanctioning a project on priority basis as well as procedures being adopted to expedite process of getting clearance or approval from concerned Ministry?

#### **Infrastructural development in NER**

2905. SHRI RAKESH SINHA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) how much area has been covered by new rail expansion in the North-East Region (NER) since 2014;

(b) how many new railway stations have been constructed; and

(c) how much area has been covered by the construction of roads in the NER in the last five years?

#### **Development of North Eastern Region**

2906. SHRI P. L. PUNIA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the schemes/projects currently under implementation on the recommendations of the North Eastern Council (NEC) in various North Eastern States;

(b) the criteria followed by Government for the balanced distribution of projects amongst various North Eastern States;

(c) the funds sanctioned/released and utilised under each of these projects during each of the last five years, State-wise;

(d) whether Government proposes to provide additional assistance to the poorest

amongst the North Eastern States and if so, the details thereof; and

(e) the steps taken/proposed to be taken by Government to ensure the overall growth of the North Eastern States?

**Pendency of utilisation certificates of projects undertaken**

2907. SHRI PARTAP SINGH BAJWA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the total pendency of utilisation certificates of projects undertaken by the Ministry since 2018;

(b) whether the Ministry has studied the reasons for the pendency of utilisation certificates and if so, the reasons therefor; and

(c) whether the Ministry has identified the problems regarding utilisation certificates and if so, the steps taken to reduce pendency rates?

**Development of electronic industries**

2908. SHRI P. BHATTACHARYA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the efforts made/being made by Government with regard to development of electronic industries to make it more effective and more useful for the people of the country; and

(b) if so, the action taken by Government in this regard?

**Percentage of persons Below Poverty Line covered by Aadhaar**

2909. SHRI TIRUCHI SIVA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the percentage of persons below the poverty line covered under the Aadhaar scheme as of March, 2020; and

(b) the percentage cover of Aadhaar, State-wise, as of March, 2020?

**Percentage of people covered under the Aadhaar**

2910. SHRI TIRUCHI SIVA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the percentage of people in the country currently covered by Aadhaar cards;

(b) the percentage of population in rural areas in the country who have or possess Aadhaar cards as of March, 2020; and

(c) the percentage of population in urban areas in the country who possess an Aadhaar card as of March, 2020?

**Setting up of NIC data centres**

2911. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has any proposal to set up more NIC data centres in view of increasing digital initiatives being undertaken by Government;

(b) if so, the details thereof;

(c) whether Government through NIC is conducting campus interview across the engineering colleges in the country to recruit more man power for it;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

#### **Implementation of India BPO Promotion Scheme**

2912. SHRI DEREK O' BRIEN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of Business Process Outsourcing (BPO)/Information Technology Enabled Service (ITES) operations which have been given financial assistance under the India BPO Promotion Scheme since its inception;

(b) the funds approved and expenditure incurred under this scheme; and

(c) the number of people who have gained employment through this scheme, State-wise?

#### **Misuse of digital and social media**

†2913. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has noted the increasing misuse of digital and social media, if so, the details thereof and the action being taken by Government in this regard; and

(b) whether any persons involved in such anti-social activities has been apprehended, if so, the number of such persons and the details of punishment awarded to them?

#### **Regulation of cloud based services**

2914. SHRI MD. NADIMUL HAQUE: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there exists a regulatory structure for cloud based services and companies in India;

(b) if so, which regulators are responsible for the same; and

(c) whether TRAI is one of the regulators?

#### **PRIME training programme**

2915. SHRI M. SHANMUGAM: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) what is the aim of the PRIME (Programme for Re-skilling/Upskilling of IT Manpower for Employability);

(b) the total amount approved for this programme over the next three years and the number of professionals expected to be trained;

(c) what are the areas where re-skilling and upskilling is to be provided;

(d) whether the course training will be free and if so, whether it would be applicable to all the courses, the details thereof; and

(e) whether any incentive would be provided by Government on getting certification, with details?

---

†Original notice of the question received in Hindi.



**Setting up of BPO and ITES operations**

†2916. SHRI AHAMED HASSAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of the progress made in India BPO Promotion Scheme (IBPS) so far, State-wise;

(b) the details of the progress made in the field of women employment under this scheme, State-wise; and

(c) the number of Business Process Outsourcing (BPO)/Information Technology Enabled Services (ITES) operations set up and employment opportunities created thereunder so far, the State-wise details thereof?

**Safety of biometric data**

2917. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is confident about the safety of biometric data of people secured while collecting Aadhaar data;

(b) if so, the details thereof;

(c) whether it is a fact that several States are sharing Aadhaar data with private companies for identification of beneficiaries under various welfare schemes implemented by them; and

(d) whether Government has imposed any restrictions on sharing of Aadhaar data with private companies managing data of Government welfare schemes?

**Data protection law**

2918. SHRI A. K. SELVARAJ: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that India has made it clear that any attempt of data imperialism would not be accepted;

(b) whether it is also a fact that India has urged all concerned that data sovereignty of all countries must be respected;

(c) whether the data protection law must be technology agonistic, based on element of free consent, requisite data protection authorities and a fair mechanism for data processing; and

(d) if so, the response that Government has got on its point of view on data?

**India-Myanmar road project**

2919. SHRI KUMAR KETKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the status of India-Myanmar border road; and

(b) by when it is going to be completed?

**Indians killed in Sudan**

2920. SHRI R. VAITHILINGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that many Indians were killed in a tanker blast in Sudan very recently;

(b) if so, the details thereof;

(c) what were the steps taken by

---

†Original notice of the question received in Hindi.

Government to help the families of these victims;

(d) whether Government has taken up the matter with the Sudanese Government for compensation to the families of the victims; and

(e) if so, the details thereof?

#### **Anti-India stand of British MP**

2921. SHRI ANIL DESAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recently e-Visa was denied to a British MP due to her anti-India stand;

(b) whether any protest has been registered with the British Government at diplomatic level for such behaviour of their MP; and

(c) if so, what is the reaction of British Government and if not, the reasons therefor?

#### **US-Taliban agreement on withdrawal of troops**

2922. DR. T. SUBBARAMI  
REDDY:  
SHRI VAIKO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the US and Taliban signed an agreement for the full withdrawal of foreign soldiers from Afghanistan;

(b) if so, the details thereof;

(c) whether Government has studied any impact of the agreement and its repercussions on India and India-Afghanistan relations;

(d) if so, the details thereof;

(e) the vigilance and security measures contemplated in the post-Taliban Afghanistan; and

(f) the diplomatic efforts made by India to have strong, cordial and sustainable relations with Afghanistan?

#### **Second visit of foreign delegation to J&K**

2923. SHRIMATI SHANTA CHHETRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the second visit of Foreign Heads of Mission to Jammu and Kashmir;

(b) the list of representatives of countries, their names and designation;

(c) the list of Civil Societies they interacted with;

(d) the list of places visited and programmes attended by them; and

(e) the details of outcome of the visit of Foreign Heads of Mission to Jammu and Kashmir?

#### **Steps for building international pressure on Pakistan**

2924. DR. AMEE YAJNIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a need for building more international pressure on Pakistan to check cross border terrorism;

(b) if so, the steps taken in this regard so far; and

(c) the details of further efforts to be made?

**Concerns over Citizenship  
(Amendment) Act**

2925. SHRI M. P. VEERENDRA KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether many countries have expressed concern against the enactment of Citizenship (Amendment) Act (CAA) and the abdication of Article 370 in Jammu and Kashmir;

(b) if so, the details thereof including the names of those countries;

(c) whether United Nations has also given a statement opposing CAA; and

(d) if so, the details thereof and the reaction of Government thereto?

**Bilateral trade with Central Asian  
countries**

2926. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has taken a very positive initiative to increase bilateral trade with Central Asian countries through India-Central Asia Business Council organised in the first week of February 2020;

(b) the details of the major achievements of this meet after it was highlighted that despite huge scope and three decades old close relations, the volume of trade has not increased beyond US dollars two billion annually;

(c) whether certain collaborative areas could be identified for giving a push in near future; and

(d) if so, the details thereof?

**Hosting of India-Central Asia  
Dialogue**

2927. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has offered to host Second India-Central Asia Dialogue with participation of Afghanistan during 2020;

(b) if so, the details thereof;

(c) whether any comprehensive agenda has been firmed up for the dialogue so that the same is circulated well in time for the participating countries to come prepared for fruitful discussions; and

(d) whether there is any plan to also organise one to one meeting of business and industry entrepreneurs to explore the possibility of signing MoUs under the overall banner of respective Governments?

**Non-compliance of guidelines by few  
Indians in New Zealand**

2928. SHRI MAJEED MEMON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether all persons of Indian origin residing in New Zealand are required to submit Power of Attorney to Courts in India only after authenticity of signatures and stamp fixed on documents by Indian High Commission of New Zealand;

(b) if so, the details thereof;

(c) whether the High Commission of India in New Zealand has received complaints in 2019 against some persons of Indian Origin residing in New Zealand for not having submitted their Power of Attorney for attestation; and

(d) if so, the details thereof and action

taken against such Indians residing in New Zealand for non-compliance of guidelines?

**Namaste Trump event in Ahmedabad**

2929. DR. SANTANU SEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Namaste Trump event in Ahmedabad was organised by a private organisation/Committee and not by Government;

(b) if so, the details thereof and the reasons therefor;

(c) the details regarding the organisers of Namaste Trump event and the Members and President of the Committee;

(d) whether Government has incurred any financial expense for that event and if so, the details thereof;

(e) whether Government has funded the organisers of the event; and

(f) if so, the details thereof and the reasons therefor?

**Rescue of crew members in Diamond Princess Cruise**

2930. SHRI VAIKO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the fate of Indian crew members who have been quarantined in the Diamond Princess Cruise liner;

(b) the number of them who have tested positive with Corona virus and action taken to provide them effective treatment; and

(c) the efforts made to bring all Indian crew members to India for better treatment and to save them from further infection?

**Chabahar port operations**

2931. DR. AMAR PATNAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of port development projects being carried out internationally in partnership with India;

(b) whether the understanding demonstrated by the US with respect to the operation of the Chabahar port extends only to continued humanitarian supplies to Afghanistan; and

(c) whether the port's operations are currently restricted to supplying humanitarian supplies to Afghanistan?

**Mid-term report to UN Human Rights Council**

2932. PROF. M.V. RAJEEV GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India will be submitting a mid-term report to the United Nations Human Rights Council on the status of implementation of recommendations received during its third Universal Periodic Review (UPR);

(b) whether efforts are being taken by Government to include Civil Society in the process of implementation and monitoring of UPR recommendations and the preparation of its next report for India's fourth UPR;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

**Repatriation of persons from Kuwait**

2933. SHRI T.G. VENKATESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that

large number of persons who have gone to Kuwait are struggling to come back to India;

(b) if so, the details thereof;

(c) whether State Government of Andhra Pradesh has sought any interference of the Ministry to bring them back to Andhra Pradesh, if so, the details thereof; and

(d) the steps being taken by Government in this regard?

#### **Study of mother language in schools**

2934. SHRI VIJAY GOEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Ministry to help students improve learning of mother languages;

(b) the details thereof;

(c) the challenges Ministry has faced and in what manner the Ministry plans to address it; and

(d) the details thereof?

#### **Increase in registration fees for CTET exam**

†2935. CH. SUKHRAM SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there has been a substantial increase in registration fee for the candidates in the 14th Edition of the Central Teacher Eligibility Test (CTET) to be conducted by Central Board of Secondary Education;

(b) the details thereof along with the registration fee for CTET during the last five years and amount collected and head-wise expenditure thereon made therefrom;

(c) whether it is a fact that excessive examination fee restricts employment opportunities of unemployed youth; and

(d) whether Government would consider making a policy which envisages the collection of fee only from the successful candidates of those examination?

#### **Blockchain technology to issue graduation certificates**

2936. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has brought out any notification to use blockchain technology to issue graduation certificates by universities;

(b) if so, the details thereof;

(c) whether Government has done any pilot projects regarding this technology for institutes like IIT's, etc.; and

(d) if so, the status of the pilot project and the details thereof?

#### **EQUIP Programme**

2937. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has finalised and released a five year vision plan named Education Quality Upgradation and Inclusion Programme (EQUIP) recently;

(b) if so, the details thereof;

(c) whether Government intends to increase the employability in higher education sector through this programme; and

(d) if so, the details thereof?

---

†Original notice of the question received in Hindi.

**Sex education in schools**

2938. SHRI JOSE K. MANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the benefits of sexual health education for children;

(b) whether plans to introduce the concept of consent based sex education as a way to prevent sexual violence in society has been discussed; and

(c) whether studies on the effect of sex education and availability of contraceptives on fertility rates have been commissioned?

**Recommendations of Gopaldaswami Committee on Sanskrit language**

†2939. SHRI PRABHAT JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Gopaldaswami Committee on New Education Policy (NEP) has recommended to Government towards providing the facilities for learning of Sanskrit language at all the levels ranging from school education to vocational education;

(b) if so, the details thereof;

(c) whether Government is taking policy based initiatives in this direction while taking the suggestions of the Committee into consideration; and

(d) if so, the details thereof?

**Monitoring of Sarva Shiksha Abhiyan**

2940. SHRI RAJMANI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has caused any

monitoring of the Sarva Shiksha Abhiyan, about the success achieved in realizing the targets fixed under it;

(b) if so, the State-wise achievement of the targets and parameters contemplated thereunder indicating specifically how far the socially backward classes like SCs/STs/OBCs and minorities have been benefited by the Abhiyan; and

(c) the State-wise expenditure incurred and the number of boys and girls who were benefited thereby?

**Promotion, publicity and conservation of Sanskrit language**

†2941. MS. SAROJ PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any scheme is being formulated for promotion, publicity and conservation of Sanskrit language in the country; and

(b) if so, the outline details of the said scheme?

**Suicide cases of students**

2942. SHRI DEREK O' BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of school, college and university students who have committed suicide, year-wise and State-wise in the last five years;

(b) the number of such students belonging to the SC, ST and OBC communities; and

(c) whether Government has taken adequate measures to curb such incidents and the details thereof?

---

†Original notice of the question received in Hindi.

**Prohibition of teachers from political or agitational activities**

2943. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are any rules or service conditions for Government servants including college/university teachers which prohibits them from joining any political or agitational activities;

(b) if so, details thereof and if not, the reasons therefor; and

(c) whether any university teacher or faculty of any national university/institution has been booked for violation of service rules during the last five years, if so, the details thereof?

**Delay in pensionary benefits to teachers of Delhi Administration**

2944. SHRI C. M. RAMESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many retired school teachers of the Delhi Administration have not received pensionary benefits in time, the details thereof; and

(b) whether there is any monitoring mechanism in place to check timely payment of pensionary benefits to retired school teachers, the details thereof and if not, the reasons therefor?

**Scholarship schemes for higher and technical education**

2945. SHRI AKHILESH PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many scholarship schemes for higher and technical education are being run presently by the Ministry, the details and eligibility of the same along with their budget outlay; and

(b) the number of students, State-wise benefiting from these schemes in the last three years?

**Opening of new Universities**

†2946. SHRI SATISH CHANDRA DUBEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to open new Universities in other States on the lines of the Benaras Hindu University established by Pandit Madan Mohan Malviya; and

(b) if so, by when?

**Launch of Pradhan Mantri Innovative Learning Programme - DHRUV**

†2947. SHRI SATISH CHANDRA DUBEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has recently launched Pradhan Mantri Innovative Learning Programme-DHRUV, if so, the details thereof; and

(b) the main goals and objectives of this scheme and whether any guidelines have been issued in this regard, if so, the details thereof?

---

†Original notice of the question received in Hindi.

**Status of drop outs in IIMs and IITs**

†2948. SHRI MAHESH PODDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) details of the status of drop outs from IITs and IIMs recorded in the country, during last five years;

(b) details of status of drop outs or vacant seats in other Government and private engineering and management institutes, during the last five years;

(c) the details of status of the placements of students having passed out from institutes other than IIMs and IITs; and

(d) whether Government would like to utilise infrastructure of engineering and management institutes for skill development and other productive works, if the seats remain vacant in these institutes, if so, by when and if not, the reasons therefor?

**Separate wing for differently-abled students in KVs and NVs**

2949. SHRI RAJKUMAR DHOOT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to have a separate wing for the students of special needs in every Kendriya Vidyalayas and Navodaya Vidyalayas of Maharashtra and rest of the country; and

(b) if so, the details thereof and if not, the reasons therefor?

**Ban on new engineering colleges by AICTE**

2950. SHRI K. C. RAMAMURTHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the AICTE has put breaks on engineering education by not giving permission to start new engineering colleges till 2022;

(b) if so, the details thereof and reasons therefor; and

(c) what efforts AICTE is making to improve quality in engineering education and push employability rate from the existing 25-28 per cent among engineering graduates?

**Expenditure on education**

†2951. DR. KIRODI LAL MEENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the expenditure made on education in primary/secondary and higher education sectors during the last three years;

(b) the percentage of Gross Domestic Product spent on education during the said years;

(c) the details of GDP expenditure on education in other developed countries; and

(d) whether Government is planning to formulate new schemes for the revival/transformation of the education sector in the country?

**One year degree courses in IIM**

2952. SHRI MD. NADIMUL HAQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

---

†Original notice of the question received in Hindi.



(a) whether prestigious IIMs like IIM Ahmedabad, Bengaluru and Indore are offering one year executive degrees for some students;

(b) if so, whether Government has raised any objections to this practice and details of responses received, if any; and

(c) whether higher educational institutions in India are allowed to offer one year degrees and if not, whether Government will endorse this practice now?

**Status of pre-school education in the country**

2953. SHRI B. LINGAIAH YADAV:  
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Annual Status of Education Report, 2019 data on early childhood education in rural areas makes the case that pre-school system fails to give children a strong foundation, especially in Government-run facilities, if so, details thereof, State-wise in last five years comparatively and reasons therefor;

(b) whether percentage of girls in Government schools is higher than in private institutions, the cognitive skills of children attending official Anganwadi playschools do not match those attending private schools, if so, the details thereof and reasons therefor; and

(c) corrective steps being taken in this regard in rural and urban area-wise and also gender-wise?

**New scheme under SSA to promote education**

2954. SHRI HARNATH SINGH YADAV:

LT. GEN. (DR.) D. P. VATS  
(RETD.):

SHRI VIJAY PAL SINGH  
TOMAR:

SHRI P. BHATTACHARYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any new scheme has been formulated by Government in respect of children to encourage them to go to schools in the country under the Sarva Shiksha Abhiyan;

(b) if so, the number of such children, State-wise; and

(c) the special efforts being made under the Sarva Shiksha Abhiyan to bring awareness among the parents of these children to send their children to schools?

**Irregularities in appointment of Vice-Chancellor**

†2955. SHRI AHAMED HASSAN:  
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of complaints received by Government in connection with the irregularities in appointment of Vice-Chancellors in Central Universities during the last five years;

(b) out of these, the number of complaints investigated and addressed by Government; and

(c) the measures being adopted by Government to bring transparency in the appointments of Vice-Chancellors?

---

†Original notice of the question received in Hindi.

**Status of Gross Enrolment Ratio in higher education in Gujarat**

‡2956. SHRI NARANBHAI J. RATHWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC has identified those educationally backward districts in Gujarat where Gross Enrolment Ratio in higher education is less than the national average;

(b) if so, the names of the districts which have been identified in the Census, 2011; and

(c) the efforts made/being made by Government to increase the level of higher education in these districts?

**Strengthening education among ST girls**

2957. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the scheme 'Strengthening Education among ST Girls in low Literacy Districts' is being run in various States/UTs of the country including Assam;

(b) if so, the details thereof;

(c) whether the level/standard of education among girls in Assam is not satisfactory, if so, the details thereof; and

(d) the steps taken by Government to ensure quality education among the girls and women in Assam and other North-Eastern States?

**Separate toilets under Swachh Bharat Swachh Vidyalaya campaign**

‡2958. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the initiative 'Swachh Bharat Swachh Vidyalaya' had been started by the Ministry to provide separate toilets for girls and boys in all the schools;

(b) if so, the details thereof and district-wise number of schools in Chhattisgarh where such toilets have been constructed;

(c) whether Government is aware of the fact that toilets have still not been constructed in many schools of Chhattisgarh due to which students are facing difficulties; and

(d) if so, the details thereof?

**Violence in various universities**

2959. SHRI M.P. VEERENDRA KUMAR:  
SHRI RAJMANI PATEL:  
DR. AMEE YAJNIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of recent violence in various universities of the country, State-wise;

(b) whether Government has proposed to obtain a comprehensive report regarding the causes and impacts of those incidents;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the measures being taken by Government for the safety of the students in the country?

---

‡Original notice of the question received in Hindi.

**National Grading Performance Index**

2960. KUMARI SELJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that Haryana has witnessed a steep fall in the National Grading Performance Index of school education in 2018-19;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by Government to ensure SC/ST equity in school education, with special reference to Haryana?

**Cluster development mechanism for vocational training in schools**

2961. DR. L. HANUMANTHAI AH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any proposal to integrate vocational training with the school curriculum for revitalising the education imparted in schools in order to have better job creation in the country;

(b) if so, the details thereof;

(c) whether Government is taking any measures to introduce cluster development mechanism, which could align the growth of micro, small and medium enterprises with job-creating agenda; and

(d) if so, the response of Government in this regard?

**Literacy programs in prisons**

2962. SHRI HUSAIN DALWAI:  
SHRIMATI VANDANA  
CHAVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has associated with State Governments or supported any literacy/education programs in prisons in the last three years;

(b) if so, the details of the States, duration of program, beneficiary prisons, number of beneficiary prisoners and State-wise expenditure; and

(c) if not, the details of any other steps taken by the Ministry towards literacy in prisons in the last three years?

**Proposal for academic auditing in colleges**

2963. SHRI S. MUTHUKARUPPAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering to undertake stringent academic auditing in all colleges across the country;

(b) if so, the details thereof;

(c) whether it is also a fact that this is being done in view of the falling standards of education in colleges; and

(d) if so, the details thereof?

**Status of Sanskrit language**

2964. SHRI NARAIN DASS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many students in India are learning Sanskrit language;

(b) how many registered teachers of Sanskrit are there in the country;

(c) what are the degree courses available in Sanskrit; and

(d) whether the Ministry is working on any policy to give preferential advantages to Sanskrit speakers in Government jobs?

**Latest vacancy position in Central Universities**

2965. SHRI NARAIN DASS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many seats among teaching positions are vacant in Central Universities as of 31 March, 2020;
- (b) the average time for which a teaching post in a Central University remains vacant; and
- (c) the methodology of computing the same?

**Vacancy of teachers in higher education institutions**

2966. SHRI SYED NASIR HUSSAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the sanctioned strength of teachers in higher education institutions of the country, institution-wise and State-wise including Central University Gulbarga, Karnataka;
- (b) the number of faculty vacancies in higher education institutions, including Central University Gulbarga, Karnataka;
- (c) the steps taken by Government to fill up these vacancies along with details and timeline thereof;
- (d) whether Government has received any information/complaints regarding the phenomenon of 'inbreeding', where students graduating out of a university are appointed as faculty at the same university affecting merit and diversity and if so, the details thereof; and
- (e) the steps taken by Government to eliminate this practice of 'inbreeding'?

**Sarva Shiksha Abhiyan objectives set for Children With Special Needs**

2967. SHRI K.K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the objectives set by the Sarva Shiksha Abhiyan towards ensuring education accessible and achievable for Children With Special Needs (CWSN);
- (b) whether the Sarva Shiksha Abhiyan is able to properly fulfil its objectives set for CWSN;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the State-wise status about accomplishments in ensuring enrollment, infrastructural facility for accessibility and academic facility for CWSN achieved under Sarva Shiksha Abhiyan?

**Child psychologists in schools**

2968. SHRI N. GOKULA-KRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a need for toning down the attitude and behavioural rights of students from early childhood;
- (b) whether Government will consider issuing a directive to all States and UT Governments to appoint qualified child psychologists at the primary level;
- (c) whether Government will also direct the States and UTs to include moral science, ethics and civics in their primary curriculum; and
- (d) whether Government would insist on making yoga and meditation mandatory for primary and secondary school education

in view of influence of yoga and meditation in softening the mind?

**Effect of RTE Act on girls**

2969. SHRI RIPUN BORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that more than 40 per cent of adolescent girls in the age group of 15-18 are not attending schools after 10 years of Right to Education Act;

(b) whether it is a fact that till date more than 30 per cent poor girls of the country have never set foot in a classroom;

(c) whether Government has received a report citing that India is home to millions of out-of-school children thereof; and

(d) if so, the proposal of Government to achieve 100 per cent literacy and schooling for all by 2024?

**Education of girls in backward areas**

2970. DR. BANDA PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the efforts being made by Government to promote education of girls in educationally backward blocks of the country during the last three years;

(b) the number of Kasturba Gandhi Balika Vidyalayas (KGBVs) opened for SCs/STs during the last three years; and

(c) the number of KGBVs which have been upgraded to senior secondary level

under Integrated Scheme of School Education-Samagra Shiksha in Telangana State?

**Discretionary quota in admissions of KVs**

2971. DR. AMAR PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of admissions made under the discretionary quota of the Minister of Human Resource Development in 2019-20 in Kendriya Vidyalayas;

(b) the State-wise and year-wise distribution of the same from 2015 to 2020 and the details thereof; and

(c) the details of guidelines and limits for granting the same?

**Reduction in non-NET fellowship for students of minority community**

†2972. SHRIMATI SAMPATIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission is gradually doing away with the non-NET fellowship given to the students from SC/ST/OBC categories;

(b) the details of fellowships provided to the students of SC/ST/OBC categories during the last three years;

(c) the total amount spent to provide fellowship in the last five years along with the amount provided to the students from SC/ST/OBC categories thereon; and

(d) the year-wise details thereof?

---

†Original notice of the question received in Hindi.

**Plea to shift Classical Telugu Centre  
from Mysore to Andhra Pradesh**

2973. SHRI T.G. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of Government is brought to the matter of shifting the Classical Telugu Centre from Mysore to Andhra Pradesh;

(b) if so, the details thereof;

(c) the reasons for the delay in the matter; and

(d) the steps being taken by Government for an early shifting of the centre to Andhra Pradesh?

**Use of drugs amongst school children**

2974. SHRI VIJAY GOEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the use of drugs amongst school children has increased rampantly;

(b) if so, whether the Ministry maintains any data in this regard;

(c) the details of children who died due to using such drugs in last three years, State-wise;

(d) whether the Ministry is taking action against drug addiction amongst school students; and

(e) the details of steps taken and challenges faced in this regard?

**Requirement of changes in judicial  
system**

2975. LT. GEN. (DR.) D. P. VATS  
(RETD.):  
SHRI HARNATH SINGH  
YADAV:

**SHRI VIJAY PAL SINGH  
TOMAR:**

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the present system of the judiciary has some shortcomings as the genuine cases are not being finalised on time and persons concerned are not getting justice and in order to get justice are wondering around the courts, in view of the numerous cases pending before the Subordinate Courts and High Courts across the country for the past several years;

(b) if so, whether there is urgent need to change country's present system of judiciary so that people can get justice on time; and

(c) if so, the details thereof?

**Appointment of judges in lower  
judiciary**

2976. SHRI KUMAR KETKAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the State-wise list of number of judges in lower judiciary appointed from 2014;

(b) what is the budget fixed for court infrastructure, State-wise; and

(c) whether the number of judges have increased as per increasing population in that territory?

**Suggestion of Law Commission on  
judges to population ratio**

†2977. SHRI PRABHAT JHA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there are only 18 judges for every ten lakh people in the country, at

†Original notice of the question received in Hindi.

present, whereas the Law Commission had suggested that there should be 50 judges in place for every ten lakh people;

(b) if so, the details thereof;

(c) whether Government is taking adequate steps to balance the ratio of population and judges, in the light of the suggestions given by the Law Commission; and

(d) if so, the details thereof?

#### **Unregulated growth of law colleges**

2978. SHRIMATI AMBIKA SONI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a large number of law colleges are functioning in the country without proper infrastructure or faculty;

(b) if so, the details thereof along with the reasons therefor; and

(c) the remedial steps taken by Government to improve the falling standards of legal education as well as to check the unregulated growth of law colleges across the country?

#### **Consensus on All India Judicial Service**

2979. SHRI RAJKUMAR DHOOT: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that there is a mixed response from States, Union Territories and various High Courts on creation of All India Judicial Service;

(b) if so, the details thereof, State/Union Territory-wise and High Court-wise; and

(c) what efforts Government has made/proposes to make to evolve consensus on this important issue?

#### **Fast Track Special Courts for POCSO cases**

2980. SHRI RAVI PRAKASH VERMA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Fast Track Special Courts set up across the country by Government under the National Mission for the Safety of Women for the time-bound trial and disposal of pending cases related to rape and POCSO Act; and

(b) the number of Fast Track Special Courts established across the country to exclusively deal with POCSO cases, State or district-wise list?

#### **Remote voting system**

2981. SHRI B. LINGAIAH YADAV: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the poll panel is working with IIT Madras on remote voting system and developing technology in this regard; and

(b) if so, the details thereof and progress made thereon?

#### **Change in the name of 'Bombay High Court' to 'Mumbai High Court'**

2982. SHRI HUSAIN DALWAI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether any proposal for change in the name of Bombay High Court to Mumbai High Court has been referred by Government;

(b) if so, the details thereof;

(c) what are the reasons for the delay in the change of name of the High Court; and

(d) how much further time Government is likely to take in a decision on change of name of the High Court?

**Discussion with Ministry for electoral reforms**

2983. SHRI VAIKO: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Election Commission held discussion with the Ministry recently on pushing electoral reforms in the country;

(b) if so, the details thereof and the response of Government thereto;

(c) whether any proposal has been made for making paid news, filing of false affidavits etc. to be included in the electoral offences;

(d) if so, the reaction of Government thereto; and

(e) whether there is any proposal to link voters list with Aadhaar to eradicate duplicate entries, if so, the response of Government?

**Voting and EVMs**

2984. PROF. M.V. RAJEEV GOWDA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the maximum number of votes recordable on each EVM manufactured by Bharat Electronics Limited (BEL), supplied for the 2019 Lok Sabha Elections;

(b) the maximum number of votes printable on each VVPAT Machine manufactured by BEL, supplied for the aforementioned elections;

(c) the district-wise or constituency-wise number of Control Units of EVMs transported across the country for the aforementioned elections;

(d) the district-wise or constituency-wise number of Ballot Units of EVMs transported across the country for the aforementioned elections; and

(e) the district-wise or constituency-wise number of VVPATs transported across the country for the aforementioned elections?

**e-Courts in the country**

2985. SHRI VIJAY GOEL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the steps Government has taken to roll out e-Courts in the country;

(b) the details thereof;

(c) how many courts across India already offer e-Court services;

(d) whether Government is contemplating to revamp consumer court system and make it online as well in the future; and

(e) if so, the details thereof?

**Seniority list of SSAs/UDCs of CSCS cadre**

2986. SHRI P. BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) whether draft common seniority list of SSAs/UDCs of CSCS cadre for select list year 2003 issued *vide* O.M.No.12/5/2015-CS.II(B) dated 6 October, 2015 has been finalised, if not, the reasons therefor;

(b) whether regularisation of 81 SSAs of draft common seniority list 2003, whose seniority had been finalised *vide* O.M.No.20/53/2008-CS.II(B) Vol.II dated 16 December, 2011, will be done before 1st July, 2020, if not, the reasons therefor;



(c) total number of working *ad hoc* Assistant Section Officers of CSS cadre; and

(d) total number of regular vacancies of seniority quota of Assistant Section Officers for select list year 2013?

**Appointment of Chief Vigilance Commissioner**

†2987. SHRI VISHAMBHAR PRASAD NISHAD:  
SHRIMATI CHHAYA VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an officer from the Search Committee constituted for the appointment procedure of Chief Vigilance Commissioner (CVC) itself has been appointed against the said post;

(b) the factual status thereof;

(c) whether an officer of the Search Committee can be an applicant for the post of CVC; and

(d) if any officer has been appointed to the post of CVC, whether Government would reappoint the Chief Vigilance Commissioner after following a transparent procedure for the appointment of said post?

**Complaints of corruption to Lokpal**

2988. SHRI RAVI PRAKASH VERMA: Will the PRIME MINISTER be pleased to state:

(a) the details of cases of corruption reported during 2019 and 2020 till date, State-wise;

(b) the details of the cases of corruption reported in 2018, State-wise;

(c) whether Lokpal Act was passed by Parliament in 2013;

(d) if so, whether Lokpal has become functional;

(e) if so, the details thereof along with the details of complaints received by Lokpal till date; and

(f) if not, the reasons therefor?

**Investigation of NGOs by CBI**

2989. SHRI MAJEED MEMON:  
SHRI NARANBHAI J. RATHWA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Central Bureau of Investigation (CBI) have registered a case of criminal conspiracy and disobeying law to cause injury to police and killing some innocent people in Thoothukudi in Tamil Nadu in 2018;

(b) whether it is also a fact that CBI is also investigating the active role of some NGOs for spreading rumours and false information and by spending crores for organising protests and demonstrations; and

(c) if so, the details thereof and if not, the reasons therefor?

**Promotion in Central Secretariat Service**

2990. SHRI AKHILESH PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that number of posts are vacant in Central Secretariat Services (CSS) in all the grades;

†Original notice of the question received in Hindi.

(b) if so, the details thereof, post-wise;

(c) whether the Ministry has stopped promotion in CSS on the plea of order of the Supreme Court;

(d) whether DoPT is aware that promotion in other services except CSS is being done despite order of the SC; and

(e) if so, the details thereof?

#### **Cases investigated by the CBI**

2991. SHRI PARTAP SINGH BAJWA: Will the PRIME MINISTER be pleased to state:

(a) the total number of cases in which the inquiry by the CBI is ongoing since 2015, till present;

(b) the total number of cases investigated by the CBI since 2015, till present;

(c) the total number of cases where chargesheets have been filed by the CBI since 2015, till present;

(d) the State-wise list of the number of cases in which a CBI inquiry is still ongoing since 2015, till present; and

(e) the year-wise list of the number of inquiries conducted by the CBI since 2015, till present?

#### **Efforts to meet Sustainable Development Goals (SDGs)**

2992. SHRI MAHESH PODDAR: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the NITI Aayog has mapped out all the Sustainable Development Goals (SDGs) on the Central Ministries, Centrally Sponsored Schemes and major Government initiatives; and

(b) if so, the results of the above and the details of the efforts made by the Central Government for achieving the targets fixed under 17 points prescribed in the SDGs?

#### **Policy for curbing increase in population**

2993. SHRI VIJAY PAL SINGH TOMAR:  
SHRI HARNATH SINGH YADAV:  
LT. GEN. (DR.) D. P. VATS (RETD.):

Will the Minister of PLANNING be pleased to state:

(a) whether any policy has been framed by Government to curtail the increasing population of the country due to which the alarming situation has been arising in the country; and

(b) if so, the details thereof and if not, the reasons therefor?

#### **Per capita income of States**

†2994. SHRI LAL SINH VADODIA: Will the Minister of PLANNING be pleased to state:

(a) the names of the States where the per capita income has increased during the last five years;

(b) the names of the States where the per capita income has decreased;

(c) the names of the States where the annual income has increased; and

(d) the names of the States where annual income has decreased?

---

†Original notice of the question received in Hindi.

**Atal Innovation Mission**

2995. SHRIMATI SHANTA CHHETRI: Will the Minister of PLANNING be pleased to state:

(a) the details of Atal Innovation Mission;

(b) the aims and objectives of Atal Innovation Mission;

(c) the details of benefits it will bring to the State of West Bengal; and

(d) if not, the reasons therefor?

**Launching of manned satellite to moon**

2996. SHRI T.G. VENKATESH:  
DR. SASMIT PATRA:

Will the PRIME MINISTER be pleased to state:

(a) the details of Government's intention to launch India's first manned satellite to the moon as part of ISRO's Gaganyaan Mission;

(b) the status of the project as on date; and

(c) the details of the steps being taken by Government for an early launch of the satellite?

**Earth observation satellites**

2997. SHRI A. MOHAMMEDJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Indian Space Research Organisation (ISRO) will send up an unusually large number of 10 earth observation satellites during 2020-21;

(b) whether it is also a fact that ISRO has planned 36 missions for next fiscal;

(c) whether during the current fiscal, six out of 17 missions will be completed before 31 March, 2020; and

(d) if so, the details thereof?

**Prime Minister's vision for Indian space programme**

2998. DR. SASMIT PATRA: Will the PRIME MINISTER be pleased to state the details of his vision for Indian space programme?

**Web portal for monitoring of Government projects**

2999. SHRI SANJAY SETH: Will the PRIME MINISTER be pleased to state:

(a) whether Government has launched a web portal to promote better planning and monitoring of Government projects recently;

(b) if so, the details thereof along with its aims and objectives;

(c) the amount of funds being allocated by Government for the said purpose;

(d) the details of challenges faced by Government during the said initiatives; and

(e) the other steps taken by Government in this regard?

**Space programme of India vis-a-vis China**

3000. SHRI P.L. PUNIA: Will the PRIME MINISTER be pleased to state:

(a) whether India is lagging behind China in space research/programmes;

(b) if so, the details of the achievements made by China *vis-a-vis* India in space programmes; and

(c) the action plan proposed to further India's achievements in space research?

**Innovative measures by Ministry**

3001. DR. VINAY P. SAHASRABUDDHE: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any kind of new and innovative measures have been undertaken by the Ministry in general and/or its various departments or PSUs and autonomous bodies associated with it to improve work culture, bring more transparency and accountability and also enhance result orientation, during the last five years;

(b) if so, the details thereof; and

(c) what has been the impact of these efforts?

**Works/projects under MPLADS**

3002. DR. L. HANUMANTHAI AH: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the State-wise and year-wise details of the works/projects under Members of Parliament Local Area Development Scheme (MPLADS) and their financial performance during the last three years and the current year including Karnataka;

(b) whether several projects/schemes are lying pending;

(c) if so, the reasons for delay in completion of those projects/schemes; and

(d) the steps proposed to be taken to expedite the delayed works/projects?

**Provision for medical treatment out of MPLAD fund**

†3003. SHRIMATI SAMPATIYA UIKEY:  
CH. SUKHRAM SINGH YADAV:  
SHRIMATI CHHAYA VERMA:  
SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any study has been conducted by Government to ascertain if there is any provision that Members of Legislative Assembly of many States can recommend the funds from their MLA funds for the treatment of a person suffering from a chronic disease; and

(b) if so, whether Government would consider to make a provision in the guidelines stipulated in the MPLAD fund about providing funds for the treatment of a person suffering from chronic disease so that it would be convenient for patient to get treatment?

**Financial outlay for setting up of National Technical Textile Mission**

3004. SHRIMATI SAROJINI HEMBRAM:  
SHRI D. KUPENDRA REDDY:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has approved

†Original notice of the question received in Hindi.

the proposal of setting up of a National Technical Textile Mission;

(b) if so, what is the financial outlay for setting up of this Mission and by when it is going to be implemented; and

(c) whether it will boost the country in technical textile sector and increase the use of technical textiles in the domestic market?

#### **Revival of handloom sector**

3005. SHRI PARIMAL NATHWANI: Will the Minister of TEXTILES be pleased to state:

(a) whether a large number of closed handloom units have been made functional during the last three years;

(b) if so, the details thereof;

(c) whether Government has provided any package to revive the handloom sector in the country during the last three years;

(d) if so, the details thereof; and

(e) the funds allocated to Jharkhand and Gujarat for this purpose?

#### **Allocation and expenditure on handloom and handicraft sector**

†3006. SHRI VISHAMBHAR PRASAD NISHAD:  
SHRIMATI CHHAYA VERMA:  
CH. SUKHRAM SINGH YADAV:  
SHRIMATI SAMPATIYA UIKEY:

Will the Minister of TEXTILES be pleased to state:

(a) the total allocation and expenditure

made for the handloom and handicraft sectors in the last five years;

(b) total allocation and expenditure under the Budget Heads-Scheduled Castes Sub Plan/Tribal Sub Plan (Budget Minor Head 789/796); and

(c) physical and financial status in last five years in handloom and handicraft sectors with the details of social status of workers/artisans namely SC/ST/OBC/ Others?

#### **Innovative measures by the Ministry**

3007. DR. VINAY P. SAHASRABUDDHE: Will the Minister of TEXTILES be pleased to state:

(a) whether any kind of new and innovative measures have been undertaken by the Ministry in general and/or its various departments or PSUs and autonomous bodies associated with it to improve work culture, bring more transparency and accountability and also enhance result orientation, during the last five years;

(b) if so, the details thereof; and

(c) what has been the impact of these efforts?

#### **Contribution of women in handloom/ handicraft sector**

†3008. MS. SAROJ PANDEY: Will the Minister of TEXTILES be pleased to state:

(a) the percentage-wise contribution of women in handloom and handicraft sector, at present; and

(b) the percentage of women in the State of Chhattisgarh, Jharkhand and Odisha who are earning their livelihood from this sector and the details thereof?

---

†Original notice of the question received in Hindi.

**Objective of Central Cottage Industries Corporation of India (CCIC)**

3009. SHRI K.J. ALPHONS: Will the Minister of TEXTILES be pleased to state:

(a) what is the main objective of the Central Cottage Industries Corporation of India Ltd.;

(b) what has been the profit of CCIC before tax during the past three years; and

(c) what is the reason for the poor performance of CCIC?

**Intervention in cotton trading policies**

3010. SHRI SANJAY SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that South Indian Mills Association (SIMA) has urged the Ministry of Textiles to intervene in cotton trading policies of the Cotton Corporation of India (CCI);

(b) if so, in what manner Government is planning to intervene; and

(c) whether Government plans to regulate the price to make the market competitive?

**Shopping Festival for uplifting consumer sentiments**

3011. SHRI DHARMAPURI  
SRINIVAS:  
SHRI T.G. VENKATESH:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government is contemplating on introducing Shopping Festival System in the country for uplifting

consumer sentiments to tide over the economic slump in the textile sector;

(b) if so, the details thereof; and

(c) the details of the suggestions made by the textile traders in this regard?

**Promotion of organic cotton farming in India**

3012. SHRI V. VIJAYASAI REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that many international fashion brands are showing keen interest in India for organic cotton;

(b) if so, in what manner the Ministry and APEDA is helping organic cotton farmers and functioning as linkage for supply of cotton to these brands from organic cotton farmers in India;

(c) whether the input costs in organic cotton farming is far less when compared to conventional and Bt.cotton production; and

(d) if so, what efforts the Ministry is making to push organic cotton from 5.5 lakh acres to 7 lakh acres by 2025?

**Gratuity schemes for handloom weavers under ESI Act**

3013. SHRIMATI CHHAYA  
VERMA:  
CH. SUKHRAM SINGH  
YADAV:  
SHRIMATI SAMPATIYA  
UIKEY:  
SHRI VISHAMBHAR  
PRASAD NISHAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has formulated

any scheme for bringing ESI and maternity benefits and payment of gratuity schemes for handloom weavers and handicrafts persons under the ESI Act, 1948, the Maternity Benefits Act, 1961 and the Payment of Gratuity Act, 1972;

(b) if so, the details of the scheme; and

(c) if not, the reasons therefor?

**Bringing various schemes under PMRPY for textile sector**

3014. SHRIMATI CHHAYA  
VERMA:  
SHRIMATI SAMPATIYA  
UIKEY:  
CH. SUKHRAM SINGH  
YADAV:  
SHRI VISHAMBHAR  
PRASAD NISHAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has taken any steps to implement Employees' Provident Fund and Employee's Pension Scheme under Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) scheme providing entire 12 per cent employer's contribution by the Central Government to handloom weavers and handicraft persons at par with employees of garment and other textile units;

(b) if so, the details of the scheme thereof; and

(c) if not, the reasons therefor?

**National Mission for Technical Textiles**

3015. SHRI M. SHANMUGAM: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has approved launch of National Mission for Technical Textiles to integrate technology and manufacturing;

(b) if so, the details thereof and the total allocated amount;

(c) whether the Mission is likely to increase the size of domestic market in the course of next five years;

(d) the number of employment to persons it is likely to generate; and

(e) the places where these technical textile units are to be established in the country, especially in Tamil Nadu?

**Geographical Indication (GI) tag to handloom varieties**

3016. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is aware about the violation of GI tag of productions of the handloom varieties;

(b) if so, the details of the action taken by Government under the GI and Patent Right Act;

(c) whether Government has given any financial assistance/ support to the artisans, for filing a case against the violation of the GI tagged goods; and

(d) if so, the details of support from Government?

**Financial assistance to NextGen Textile Park Pvt. Ltd.**

‡3017. SHRI OM PRAKASH MATHUR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government proposes to give final grant amount to NextGen Textile Park Private Limited under the scheme for Integrated Textile Parks; and

(b) if so, by when?

**Setting up of modern spinning mills in Odisha**

3018. SHRIMATI SAROJINI HEMBRAM: Will the Minister of TEXTILES be pleased to state:

(a) what are the steps taken by the Union Government to provide required financial and other support to establish modern spinning mills for the larger interest of cotton farmers in the State of Odisha;

(b) whether there is any plan to open any Cotton Corporation of India (CCI) branch in Odisha in order to boost and for MSP support for the benefit of cotton farmers; and

(c) if so, the details thereof?

**Migration from tribal areas of Jharkhand**

‡3019. SHRI SAMIR ORAON: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether a survey about the migration for livelihood from tribal areas of Jharkhand has been conducted during the last three years, if so, the details thereof and the places where these people have migrated to for getting employment; and

(b) the number of human-trafficking cases identified, if the survey for migration from tribal areas has been carried out and the action taken in this regard?

**Van Dhan Kendras in Andhra Pradesh**

3020. SHRI V. VIJAYASAI REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Ministry has targeted for setting up of 211 Van Dhan Kendras in the State of Andhra Pradesh in 2019-20;

(b) if so, the number of VDKs so far set up, district-wise and the amount sanctioned, released and utilised; and

(c) to what extent setting up of VDKs help tribals to improve their economic status?

**ST status to communities from Assam**

3021. SHRI RIPUN BORA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government proposes to introduce a bill for conferring ST status to six communities of Assam namely, Koch Rajbongshi, Tai-Ahom, Moran, Motak, Chutiya and Tea Tribes;

(b) if so, what is the present status of the said Bill therefor; and

---

‡Original notice of the question received in Hindi.



(c) if not, the reasons therefor and the proposal of Government in conferring ST status to such communities thereof?

**Eklavya Model Residential School (EMRS) at Warangal in Telangana**

3022. DR. BANDA PRAKASH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of financial assistance given to the Eklavya Model Residential School (EMRS) in the country during the last three years, district-wise;

(b) whether Government has received any proposal for setting up EMRS at Warangal district in Telangana State having huge population of the tribals and if not, whether Government has any proposal in this regard;

(c) whether the EMRS at Telangana has not got any assistance from the Central Government and even the money for the food meant for the children is not reaching there; and

(d) if so, the details thereof?

**Performance evaluation of TRIFED**

3023. SHRI K. SOMAPRASAD: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has evaluated the performance of Tribal Cooperative Marketing Development Federation of India (TRIFED); and

(b) if so, the details thereof?

**Students enrolled in EMRS**

3024. SHRI K. SOMAPRASAD: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number and details of Eklavya Model Residential Schools (EMRS) in the tribal areas across the country;

(b) the number and details of boys and girls students enrolled in EMRS during 2014 to 2019; and

(c) the State-wise achievements of EMRS so far?

**Homeless children**

3025. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has data regarding the total number of homeless children/children living in streets in the country;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor;

(d) whether Government has formulated or has plans to formulate a national scheme to address specific issues related to the development, protection and welfare of children in street situations; and

(e) if not, the reasons therefor?

**Marriage of girls before attaining legal age**

3026. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the country is still unable to contain teenage girl marriages (marriage between 15 and 19 years of age);

(b) whether it is also a fact that 20 per cent of total girl population are married in the above age group and Bihar, West Bengal, Jharkhand and Rajasthan are some of the worst affected States; and

(c) if so, what special emphasis is made on such and similar other States to stop marriage of girls before they attain legal age for marriage?

#### **Features/objectives of Sakhi Centres**

3027. SHRI PARIMAL NATHWANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has proposed to implement any scheme for setting up of One Stop Centres (OSCs), popularly known as Sakhi Centres to support women affected by violence, if so, the details thereof along with the salient features/objectives of the scheme;

(b) whether the scheme is being financed through Nirbhaya Fund and if so, the details thereof along with the expenditure incurred by Government for setting up such centres, State/UT-wise; and

(c) the details of OSC approved, established and functional along with the number of women registered/ enrolled thereunder till date, State/UT-wise including Jharkhand and Gujarat?

#### **Salary-honorarium of Anganwadi workers**

†3028. DR. SATYANARAYAN JATIYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state the details of monitoring system of Anganwadi programme along with facilities and salary-honorarium provided by the Central Government to workers, supervisors and officers working in this programme, State-wise?

#### **Formation of panel of child rights activists**

3029. SHRI JOSE K. MANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Central Adoption Resource Authority (CARA) has recorded 264 instances of disruption over a period of five years ending 2018-19 which translates into six in 100 children being returned at an advanced stage of adoption;

(b) whether such children returning to the institution after being placed with a family, face rejection and are scarred for long time; and

(c) whether CARA has formed a panel of child rights activists, Members of Supreme Court appointed Child Welfare Committees and adoptive parents, to sort out the problem?

#### **Setting up of hospitals for child patients**

3030. SHRI SUSHIL KUMAR GUPTA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry has sent any

†Original notice of the question received in Hindi.

proposal to the Ministry of Health and Family Welfare for setting up hospitals exclusively for child patients;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there are sufficient hospitals for children in the country; and

(e) the details of number of such hospitals started in the last five years'?

#### **Orphanages and orphan children in Gujarat**

†3031. SHRI NARANBHAI J. RATHWA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the location-wise present number of orphanages in Gujarat;

(b) the orphanage-wise present number of orphan children;

(c) the details of amount allocated/ released and utilised for said orphanages during the last three years; and

(d) whether any suggestions have been received by Gujarat Government regarding orphanages and orphan children living there, if so, the details thereof and the action taken in this regard so far?

#### **Mahila bazaar**

3032. SHRI RAKESH SINHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of Asia's biggest market owned by Government known as Mahila bazaar;

(b) whether Government would extend help to make it more organised;

(c) whether Government would make it

a model to encourage women entrepreneurs; and

(d) whether Government would approach UNESCO to get it recognized by it, being one of the oldest and biggest market where buyers and sellers are women?

#### **National Children Protection Policy**

3033. SHRI D. KUPENDRA REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether a National Children Protection Policy has been drafted;

(b) if so, the details thereof; and

(c) the time by when the said policy would come into effect?

#### **Observation of International Women's Day**

3034. DR. SANTANU SEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) what steps were taken to observe International Women's Day across the country;

(b) the manner in which the day was used to generate awareness about gender friendly work place; and

(c) the amount of money that was allocated for observance of Women's Day?

#### **Empowerment of adolescent girls**

3035. SHRI SANJAY SETH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is

†Original notice of the question received in Hindi.

implementing the Rajiv Gandhi Scheme for empowerment of adolescent girls and if so, the achievement made so far thereunder;

(b) the criteria fixed by Government to get the benefit of this scheme along with the number of adolescent girls who have benefited out of this scheme since its inception;

(c) whether Government has created awareness among adolescent girls about this scheme and if so, the success achieved; and

(d) the other steps taken by Government to extend the scheme in all districts of the country?

#### **Vacant posts of Anganwadi Workers**

3036. DR. ASHOK BAJPAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that some posts of Anganwadi Workers are laying vacant in various States;

(b) if so, the list of vacant posts of Anganwadi Workers, State-wise;

(c) whether Government has any plan to recruit Anganwadi Workers; and

(d) if so, the details thereof?

#### **Women affected in Delhi clashes**

3037. SHRI ABDUL WAHAB: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has set up any special relief or assistance to take care of the women and children who are affected in the recent Delhi clashes;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) in what manner Government is

planning to rehabilitate and help the women who are affected by the recent clashes in North East Delhi; and

(e) the details thereof?

#### **Violence in shelter homes**

3038. SHRIMATI VANDANA CHAVAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) number of Swadhar Greh currently operational in the country, State/ UT-wise;

(b) funds sanctioned and utilised under Swadhar Greh Scheme in the past year and current year, State/ UT-wise;

(c) number of women and children who have benefitted by shelter homes run/ funded by Government in the past year and current year, State/ UT-wise;

(d) number of complaints of sexual abuse and violence against women and children in shelter homes run/funded by Government during the past year and current year, State/ UT-wise; and

(e) details of steps taken/proposed to eliminate violence against women and children in shelter homes run/funded by Government?

#### **Increase in child marriages**

3039. SHRIMATI SARAJINI HEMBRAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the number of cases of child marriages are increasing in the country and so also the child Brides numbers are increasing;

(b) if so, whether Government has taken a serious note of this and taken any action to curb child marriages;

(c) if so, the details thereof; and  
(d) the number of child marriages reported in the country during the last three years, State-wise, year-wise?

**Lack of trained professionals at One Stop Centres**

3040. SHRI SANJAY SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the lack of trained professionals at One Stop Centres and presence of more male staff employed at these Centres which tends to make the women uncomfortable;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to change the hostile environment of the Centres and make it more female-friendly?

NEW DELHI;  
*The 13th March, 2020*  
*Phalgun 23, 1941 (Saka)*

DESH DEEPAK VERMA,  
*Secretary-General.*

## **I N D E X**

(Ministry-wise)

<b>Prime Minister</b>	: —
<b>Atomic Energy</b>	: 2881,
<b>Communications</b>	: 2882, 2883, 2884, 2885, 2886, 2887, 2888, 2889, 2890, 2891, 2892, 2893, 2894, 2895, 2896, 2897, 2898, 2899, 2900, 2901, 2902, 2903,
<b>Development of North Eastern Region</b>	: 2904, 2905, 2906, 2907,
<b>Electronics and Information Technology</b>	: 2908, 2909, 2910, 2911, 2912, 2913, 2914, 2915, 2916, 2917, 2918,
<b>External Affairs</b>	: 2919, 2920, 2921, 2922, 2923, 2924, 2925, 2926, 2927, 2928, 2929, 2930, 2931, 2932, 2933,
<b>Human Resource Development</b>	: 2934, 2935, 2936, 2937, 2938, 2939, 2940, 2941, 2942, 2943, 2944, 2945, 2946, 2947, 2948, 2949, 2950, 2951, 2952, 2953, 2954, 2955, 2956, 2957, 2958, 2959, 2960, 2961, 2962, 2963, 2964, 2965, 2966, 2967, 2968, 2969, 2970, 2971, 2972, 2973, 2974,
<b>Law and Justice</b>	: 2975, 2976, 2977, 2978, 2979, 2980, 2981, 2982, 2983, 2984, 2985,
<b>Personnel, Public Grievances and Pensions</b>	: 2986, 2987, 2988, 2989, 2990, 2991,
<b>Planning</b>	: 2992, 2993, 2994, 2995,
<b>Space</b>	: 2996, 2997, 2998, 2999, 3000,
<b>Statistics and Programme Implementation</b>	: 3001, 3002, 3003,
<b>Textiles</b>	: 3004, 3005, 3006, 3007, 3008, 3009, 3010, 3011, 3012, 3013, 3014, 3015, 3016, 3017, 3018,
<b>Tribal Affairs</b>	: 3019, 3020, 3021, 3022, 3023, 3024,
<b>Women and Child Development</b>	: 3025, 3026, 3027, 3028, 3029, 3030, 3031, 3032, 3033, 3034, 3035, 3036, 3037, 3038, 3039, 3040.